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Title: Need to ensure payment of dues to the employees of Hindustan Steel Works Construction Ltd. in West Bengal – Laid.

**DR. BIKRAM SARKAR (PANSKURA) :** I like to bring to the notice of this House the plight of the employees of the Hindustan Steelworks Construction Ltd. (HSCL), a Public Sector Undertaking, under the Ministry of Steel having its Head Quarter in West Bengal. The HSCL employees have not been paid salaries for the last 16(sixteen) months even after sanction of financial restructuring package by the Govt. of India. The management did not make any arrangement for payment of salaries and wages in spite of clear instruction of the Ministry. HSCL management have frozen payment of D.A. instalments since January, 1999, the management have also not taken any step for payment of arrears due to implementation of the recommendations of 5<sup>th</sup> Pay Commission. Even the essential benefits like Medical, LTC, etc. have been abruptly stopped. The present management have failed to secure jobs for the survival of the undertakings. I would, therefore, urge the Minister of Steel to kindly intervene, cause an immediate enquiry into the matters and take urgent appropriate measures to save the undertaking and its employees.